

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:5228  
ANSWERED ON:08.05.2012  
SHORTAGE OF SUGAR  
Kumar Shri P.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether there is a shortage of sugar under the Public Distribution System (PDS) in several parts of the country; and
- (b) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The Central Government is concerned with the allotment of levy sugar and it makes allocation of levy sugar two months in advance as per the State-wise quota fixed for lifting by the respective State Governments/Union Territory Administrations for distribution under the PDS. The responsibility of distribution of sugar through PDS and maintaining smooth operation of PDS in the State lies with the concerned State Government/UT Administration. In case any problem arises relating to lifting of levy sugar from the allocated sugar mills, corrective actions are taken on priority.